

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:2974  
ANSWERED ON:10.08.2000  
LOAN FOR IOC  
UMMAREDDY VENKATESWARLU

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a): whether Indian banks have refused to join syndicate of loans for Indian Oil Corporation (IOC);
- (b): if so, the reasons therefor;
- (c): whether the Government propose to make an indepth study of I.O.C.;
- (d): if not, the reasons therefor;
- (e): whether I.O.C. has consumed the loans taken during the last three years from International Financial Institutions; and
- (f): if so, the extent to which I.O.C. has increased its business?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR)

- (a): No, Sir.
- (b): Does not arise.
- (c) & (d): At present, there is no such proposal.
- (e): During the last three years, the IOC has not taken any loan from International Financial Institutions.
- (f): Does not arise.